THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-108/2011(Pt.)/ 2/96 /A

From :-

Smti. Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

The Registrar, Gauhati High Court,

Kohima Bench, Kohima.

Dated Guwahati, 1 May, 2025.

Sub:-

Station Leave.

Ref:-

Your note dated 30.04.2025.

Sir,

With reference to the above, I am directed to inform you that Smti. Somet Chumden Chang, Principal District & Sessions Judge, Tuensang has been granted station leave permission from 30.04.2025 to 02.05.2025. The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-108/2011(Pt.)/2/97-2/198 /A dtd. , OI- 05-2025

1. Smti. Somet Chumden Chang, Principal District & Sessions Judge, Tuensang.

1. The Project Manager, Gauhati High Court, Guwahati.

01.05.25

JT. REGISTRAR (VIGILANCE)